

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

**Shri Gireesh B Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member**

No. L-1/44/2010-CERC

Date of Order: 2.1.2015

In the matter of:

Determination of Point of Connection (PoC) rates and transmission losses for the period January to March, 2015 in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 as amended from time to time.

And

In the matter of:

1. National Load Despatch Centre, New Delhi
2. Central Transmission Utility, New Delhi

..... Respondents

ORDER

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (hereinafter "Sharing Regulations") came into effect from 1.7.2011.

2. National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses under the Sharing Regulations for each financial year. Further, Regulation 17 of the Sharing Regulations provides that the Implementing Agency shall be required to provide the following information consequent to the computation of transmission



charges and losses undertaken by it:-

- (a) Approved Basic Network Data and Assumptions, if any;
- (b) Zonal or nodal transmission charges for the next financial year differentiated by block of months;
- (c) Zonal or nodal transmission losses data;
- (d) Schedule of charges payable by each constituent for the future application period, after undertaking necessary true-up of costs as per these regulations and detailed procedures.

3. The Implementing Agency in its letter No. POSOCO/Trans.Pricing/CERC dated 1.1.2015 has submitted following information in compliance with Regulation 17 of the Sharing Regulations:-

- (a) Basic Network and load flow data approved by Validation Committee
- (b) Yearly Transmission Charge (YTC) details of ISTS Licensees
- (c) PoC rates and loss percentage computation details
- (d) Assumptions used for computation of PoC rates and Losses
- (e) Schedule of charges payable by each DIC for the fourth quarter of the year 2014-15 (period January to March, 2015)
- (f) List of assets of other non-ISTS Licensees whose assets have been certified as being used for interstate transmission by the RPCs (Whose transmission charges have been considered for sharing along with the ISTS)

4. We have examined the basic network data and assumptions, the results of the Load Flow Studies, the yearly transmission charges of the ISTS licensees and the calculation of PoC charges for generation and demand zone submitted by the Implementing Agency. We have also examined the calculation of losses on PoC



basis, average losses, final % losses applicable on generation and demand zones. We find that the calculations submitted by the Implementing Agency have been done as per Sharing Regulations and amendments thereof.

5. The Commission had by its order dated 26.12.2014 approved the slabs of PoC rates for National grid and also approved the slabs in respect of transmission losses. The Implementing Agency after computation of PoC rates and transmission losses for each injection and withdrawal zone has assigned them to different tiers of slabs. We have gone through the details furnished by Implementing Agency and find the same to be in order. We approve the applicable PoC slab rates for Long Term Access and Medium Term Open Access (MTOA) in ₹/MW/Month and rates for Short Term Open Access (STOA) in paisa per unit for each Generation (injection) zone and Demand (withdrawal) zone as per the details at **Annexure-I** to this order.

6. In the Principal Regulations it is provided that there shall be three slab rates for injection and demand PoC charges for the year up to 2013-14, after which the same shall be rationalized in the year 2014-15 based on a review by the Commission. The review of the slab rate as proposed in the third amendment of Sharing Regulations is under consideration of the Commission. The outcome of review will be applicable from the date as per decision of the Commission

7. Similarly, we have examined the details of PoC losses in percentage for each Generation (injection) zone and Demand (withdrawal) zone and its applicable slab as per slabs approved by the Commission and have found them to be in order. We, therefore, approve the same as per the details at **Annexure-II** to this order. These average slabs for each region shall be applied based on last week's actual Regional Losses.



8. In exercise of power under Regulation 17(2) of Sharing Regulations, we approve the Basic Network, Load Flow, assumptions used for computation of the final PoC rates and final transmission losses, their fitment into slabs and schedule of charges payable by each DIC for the Fourth quarter of the year 2014-15 i.e. from 1.1.2015 to 31.3.2015, as submitted by Implementing Agency. We also direct the Implementing Agency to publish zonal PoC Rates and zonal Transmission Losses and associated details that will enable a clear understanding of the calculations used for arriving at these rates, along with underlying network information and base load flows used, in accordance with the Regulation 17(3) of Sharing Regulations.

9. In order to ensure smooth change over for short term transactions from the existing rates to the new rates of sharing of transmission charges, we direct that in respect of the applications made for scheduling of bilateral and collective transactions received before 5.1.2015, short-term open access charges would be payable at the rates applicable for the application period from October -December, 2014(Q3) 2014-15 and for applications received on or after 5.1.2015 the short-term open access charges shall be payable as per the application period from 1.1.2015 to 31.3.2015 (Q4) 2014-15. In keeping with the application of weekly losses, we direct that the application of the new PoC loss slabs for Fourth quarter would be made applicable from 5.1.2015.

10. The Implementing Agency is directed to endorse a copy of this order to all DICs and other concerned agencies. The Implementing Agency and Central Transmission Utility shall also give wide publicity to this order through their websites.

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(A.S Bakshi)
Member

(A.K. Singhal)
Member

(M. Deena Dayalan)
Member

(Gireesh B Pradhan)
Chairperson



Annexure I

Slabs for PoC Rates - Northern Region (January to March, 2015)			
Sl. No.	Name of Entity	Slab Rate (₹/MW/Month)	Slab Rate (Paisa/Unit)
1	Haryana Inj	122173	16.89
2	Haryana W	122173	16.89
3	Rajasthan W	122173	16.89
4	Delhi Inj	107173	14.89
5	Jammu & Kashmir W	107173	14.89
6	RAPP C	107173	14.89
7	Rihand	107173	14.89
8	Uttar Pradesh W	107173	14.89
9	Uttarakhand W	107173	14.89
10	Chamera I	92173	12.89
11	Chamera II	92173	12.89
12	Chamera Pooling Point	92173	12.89
13	Chandigarh Inj	92173	12.89
14	Chandigarh W	92173	12.89
15	Dadri	92173	12.89
16	Delhi W	92173	12.89
17	Dulhasti	92173	12.89
18	Himachal Pradesh Inj	92173	12.89
19	Himachal Pradesh W	92173	12.89
20	Jammu & Kashmir Inj	92173	12.89
21	Jhajjar	92173	12.89
22	Karcham Wangtoo	92173	12.89
23	Koteshwar	92173	12.89
24	Nathpa Jhakri	92173	12.89
25	Parbati III	92173	12.89
26	Punjab Inj	92173	12.89
27	Punjab W	92173	12.89
28	Rajasthan Inj	92173	12.89
29	Rampur HEP	92173	12.89
30	Shree Cement	92173	12.89
31	Singrauli	92173	12.89
32	Tehri	92173	12.89
33	Uri I	92173	12.89
34	Uttar Pradesh Inj	92173	12.89
35	Uttarakhand Inj	92173	12.89

Slabs for PoC Rates - Eastern Region (January to March, 2015)			
Sl. No.	Name of Entity	Slab Rate (₹/MW/Month)	Slab Rate (Paisa/Unit)
1	Barh	122173	16.89
2	Farakka	122173	16.89
3	GMR Kamalanga	122173	16.89
4	Kahalgaon	122173	16.89
5	Odisha Inj	122173	16.89
6	Talcher	122173	16.89
7	DVC Inj	107173	14.89
8	Maithon Power Limited	107173	14.89
9	Odisha W	107173	14.89
10	West Bengal Inj	107173	14.89
11	Aadhunik Power	92173	12.89
12	Bangladesh Inj	92173	12.89
13	Bangladesh W	92173	12.89
14	Bihar Inj	92173	12.89
15	Bihar W	92173	12.89
16	DVC W	92173	12.89
17	Injection from Bhutan	92173	12.89
18	Jharkhand Inj	92173	12.89
19	Jharkhand W	92173	12.89
20	Sikkim Inj	92173	12.89
21	Sikkim W	92173	12.89
22	Sterlite	92173	12.89
23	Teesta	92173	12.89
24	West Bengal W	92173	12.89

Slabs for PoC Rates – North Eastern Region (January to March, 2015)			
Sl. No.	Name of Entity	Slab Rate (₹/MW/Month)	Slab Rate (Paisa/Unit)
1	Arunachal Pradesh W	122173	16.89
2	Assam W	122173	16.89
3	Manipur W	122173	16.89
4	Meghalaya W	122173	16.89
5	Mizoram Inj	122173	16.89
6	Mizoram W	122173	16.89
7	Nagaland W	122173	16.89
8	Palatana	122173	16.89
9	Tripura Inj	122173	16.89
10	Arunachal Pradesh Inj	92173	12.89
11	Assam Inj	92173	12.89
12	Manipur Inj	92173	12.89
13	Meghalaya Inj	92173	12.89
14	Nagaland Inj	92173	12.89
15	Ranganadi	92173	12.89
16	Tripura W	92173	12.89

Slabs for PoC Rates - Western Region (January to March, 2015)			
Sl. No.	Name of Entity	Slab Rate (₹/MW/Month)	Slab Rate (Paisa/Unit)
1	Chhattisgarh Inj	122173	16.89
2	Goa-WR W	122173	16.89
3	Gujarat Inj	122173	16.89
4	JPL Extn.	122173	16.89
5	Maharashtra Inj	122173	16.89
6	Maharashtra W	122173	16.89
7	NSPCL, Bhilai	122173	16.89
8	Sipat	122173	16.89
9	ACB+Spectrum Coal and Power Limited	107173	14.89
10	Gujarat W	107173	14.89
11	Jindal Power Limited + Jindal Steel Power Limited	107173	14.89
12	Korba	107173	14.89
13	KSK Mahanadi	107173	14.89
14	Lanco	107173	14.89
15	Madhya Pradesh W	107173	14.89
16	Sasan UMPP	107173	14.89
17	Vindhyachal	107173	14.89
18	Balco	92173	12.89
19	Chhattisgarh W	92173	12.89
20	Coastal Gujarat Power Limited	92173	12.89
21	D&D Inj	92173	12.89
22	D&D W	92173	12.89
23	DNH Inj	92173	12.89
24	DNH W	92173	12.89
25	EMCO	92173	12.89
26	Essar Mahan	92173	12.89
27	Essar Steel Inj	92173	12.89
28	Essar Steel W	92173	12.89
29	Goa-WR Inj	92173	12.89
30	JP Nigrie	92173	12.89
31	Madhya Pradesh Inj	92173	12.89
32	Mauda	92173	12.89
33	Sardar Sarovar Project	92173	12.89
34	Tarapur Atomic Power Station 3&4	92173	12.89

Slabs for PoC Rates - Southern Region (January to March, 2015)			
Sl. No.	Name of Entity	Slab Rate (₹/MW/Month)	Slab Rate (Paisa/Unit)



1	Andhra Pradesh W	122173	16.89
2	Karnataka Inj	122173	16.89
3	Karnataka W	122173	16.89
4	Kerala W	122173	16.89
5	Talcher Stage II	122173	16.89
6	Tamilnadu W	122173	16.89
7	Telangana W	122173	16.89
8	SEPL+MEPL	107173	14.89
9	Simhadri 2	107173	14.89
10	Andhra Pradesh Inj	92173	12.89
11	Coastal Energy	92173	12.89
12	Goa-SR Inj	92173	12.89
13	Goa-SR W	92173	12.89
14	Kaiga	92173	12.89
15	Kerala Inj	92173	12.89
16	Kudankulam	92173	12.89
17	NLC	92173	12.89
18	Pondicherry Inj	92173	12.89
19	Pondicherry W	92173	12.89
20	Ramagundam	92173	12.89
21	Tamilnadu Inj	92173	12.89
22	Telangana Inj	92173	12.89
23	Vallur	92173	12.89

Annexure II

**Slabs for PoC Losses - Northern Region
(January to March, 2015)**

Sl. No.	Name of Entity	Slab w.r.t Weighted Avg
1	RAPP C	High
2	Rihand	High
3	Singrauli	High
4	Uttar Pradesh W	High
5	Uttarakhand W	High
6	Delhi W	Normal
7	Haryana W	Normal
8	Jammu & Kashmir W	Normal
9	Punjab W	Normal
10	Rajasthan W	Normal
11	Uttar Pradesh Inj	Normal
12	Chamera I	Low
13	Chamera II	Low
14	Chamera Pooling Point	Low
15	Chandigarh Inj	Low
16	Chandigarh W	Low
17	Dadri	Low
18	Delhi Inj	Low
19	Dulhasti	Low
20	Haryana Inj	Low
21	Himachal Pradesh Inj	Low
22	Himachal Pradesh W	Low
23	Jammu & Kashmir Inj	Low
24	Jhajjar	Low
25	Karcham Wangtoo	Low
26	Koteshwar	Low
27	Nathpa Jhakri	Low
28	Parbati III	Low
29	Punjab Inj	Low
30	Rajasthan Inj	Low
31	Rampur HEP	Low
32	Shree Cement	Low
33	Tehri	Low
34	Uri I	Low
35	Uttarakhand Inj	Low

Slabs for PoC Losses - Eastern Region (January to March, 2015)		
Sl. No.	Name of Entity	Slab w.r.t Weighted Avg

1	GMR Kamalanga	High
2	Orissa Inj	High
3	Sterlite	High
4	Talcher	High
5	Bangladesh W	Normal
6	Barh Inj	Normal
7	Bihar W	Normal
8	DVC Inj	Normal
9	Farakka	Normal
10	Kahalgaon	Normal
11	Maithon Power Limited	Normal
12	Odisha W	Normal
13	Teesta	Normal
14	West Bengal Inj	Normal
15	West Bengal W	Normal
16	Aadhunik Power	Low
17	Bangladesh Inj	Low
18	Bihar Inj	Low
19	DVC W	Low
20	Injection from Bhutan	Low
21	Jharkhand Inj	Low
22	Jharkhand W	Low
23	Sikkim Inj	Low
24	Sikkim W	Low

Slabs for PoC Losses - Western Region (January to March, 2015)		
Sl. No.	Name of Entity	Slab w.r.t Weighted Avg
1	ACB+Spectrum Coal and Power Limited	High

2	EMCO	High
3	Essar Steel W	High
4	Goa-WR W	High
5	Jindal Power Limited+Jindal Steel Power Limited	High
6	JPL Extn.	High
7	KSK Mahanadi	High
8	Lanco	High
9	Maharashtra W	High
10	Sipat	High
11	Balco	Normal
12	Chhattisgarh Inj	Normal
13	D&D W	Normal
14	DNH W	Normal
15	Essar Mahan	Normal
16	Gujarat W	Normal
17	Korba	Normal
18	Maharashtra Inj	Normal
19	Mauda	Normal
20	NSPCL, Bhilai	Normal
21	Sasan UMPP	Normal
22	Vindhyachal	Normal
23	Chhattisgarh W	Low
24	Coastal Gujarat Power Limited	Low
25	D&D Inj	Low
26	DNH Inj	Low
27	Essar Steel Inj	Low
28	Goa-WR Inj	Low
29	Gujarat Inj	Low
30	JP Nigrie	Low
31	Madhya Pradesh Inj	Low
32	Madhya Pradesh W	Low
33	Sardar Sarovar Project	Low
34	Tarapur Atomic Power Station 3&4	Low

Slabs for PoC Losses – North Eastern Region (January to March, 2015)		
Sl. No.	Name of Entity	Slab w.r.t Weighted Avg.
1	Manipur W	High
2	Meghalaya W	High
3	Mizoram W	High
4	Arunachal Pradesh W	Normal
5	Assam Inj	Normal
6	Assam W	Normal
7	Mizoram Inj	Normal
8	Nagaland W	Normal
9	Palatana	Normal
10	Ranganadi	Normal
11	Tripura Inj	Normal
12	Arunachal Pradesh Inj	Low
13	Manipur Inj	Low
14	Meghalaya Inj	Low
15	Nagaland Inj	Low
16	Tripura W	Low

Slabs for PoC Losses – Southern Region (January to March, 2015)		
Sl. No.	Name of Entity	Slab w.r.t Weighted Avg.
1	Karnataka W	High
2	Kerala W	High
3	Talcher Stage II	High
4	Andhra Pradesh W	Normal
5	Pondicherry W	Normal
6	Simhadri 2	Normal
7	Tamilnadu W	Normal
8	Telangana W	Normal
9	Andhra Pradesh Inj	Low
10	Coastal Energy	Low
11	Goa-SR Inj	Low
12	Goa-SR W	Low
13	Kaiga	Low
14	Karnataka Inj	Low
15	Kerala Inj	Low
16	Kudankulam	Low
17	NLC	Low
18	Pondicherry Inj	Low
19	Ramagundam	Low
20	SEPL+MEPL	Low
21	Tamilnadu Inj	Low
22	Telangana Inj	Low
23	Vallur	Low